

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 05th November, 2022

NO. HC.VII-167(Pt.-VIII)/2014/9789/A ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend the 5 (Five) day programme on "**Cyber Security Investigation**", to be held at the Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad from **05th December to 9th December, 2022.**

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Shri Biswadeep Baruah Sub-Divisional Judicial Magistrate (M), Dhakuakhana, Lakhimpur (Batch- 2016)	O/o the Chief Judicial Magistrate, District Judicial Court Complex, Lakhimpur, North Lakhimpur Pin-787001, Assam	9085666936	biswadeep.baruah@gmail.com

Further, the nominated officer is directed to submit a report after completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/9790-9802/A Dated: 05-11-2022

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Lakhimpur, North Lakhimpur.

(She is requested to inform the nominated Judicial Officer under her control accordingly).

6. Shri Deepak Kumar, DC (14C), deepakkumar7459@crpf.gov.in
(Mobile- 9319561198)
7. Shri Vamsi Krishna, IPS, Assistant Director, S.V.P. National Police Academy, Hyderabad- 500052. vamsikrishna@svpnpa.gov.in
(Mobile- 9121109082)
8. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana, Lakhimpur, Assam.

For the said training programme, accommodation (single occupancy basis) will be provided. Nominated participant will draw his TA/DA from the parent department.

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. R. Tapadar
05.11.22
REGISTRAR (JUDICIAL)